25

value is only Rs. 3 lakhs. But according to the latest reports; it amounts to more than Rs. 2 crores. The culprits have not yet been traced and to that effect our leader Dr. Kalaignar Karunanidhi, sent a telegram to our Prime Minister, with a copy to the Union Minister urging them to see that the Temple jewels are restored, before they are lost, to the nation.

Sir, this is a day- to day affair in Tamil Nadu. I request the Central Government to conduct an inquiry through the Central Bureau of Investigation, so that such happenings should not recur again. Day to day the 1aw and order situation in Tamil Nadu is deteriorating.

MR. CHAIRMAN: Mr. Balu vou 'have said what you wanted to say. Please sit down. Mr. Jaswant Singh. (^Interruptions) Mr. Varadaraj, 1 have taken care.

REFERENCE TO THE REPORTED PROSPECTS **PERMANENT** OF SHUTTING DOWN OF RAPP-I UNIT IN **KOTA**

SHRI JASWANT SINGH (Rajas-than); Mr. Chairman, Sir, Dr. M. R. Srinivasan, Chairman of the Nuclear Power Board, has said that there is every possibility that RAPPll may have to be shut down permanently. He has said that they have found that it is not possible to solve the problem with the existing technology.

Sir, RAPP-H is a candu type of reactor which we obtained from Canada and it was commissioned in 1973. Between 1973 and now it worked with a large number of stoppages. The total number of work-days lost was in the region of 540 or so. The capital investment was about Rs. 178 crores and annually it cost us Rs. 46 crores. :From March 1982 to 1985, fault was found with the end shield of the reactor and an effort was made to rectify that fault. Dr. Srinivasan in his statement has now admitted that the effort has failed. This is not a condemnation of the Government and

certainly it is not a comment on the very sterling work whin is being done by the Department of Atomic Energy. But there are two aspects which are parochial and I would re quest the Government to come forward with answers. Firstly, if RAPP-I is shut down, as it is now reported that we will have to be because we have spent enough money on it, then what consequences will it have on the total power supply situation of Rajasthan? As it is# Rajasthan suffers a great deal from power shortage and indeed there have been remarks from members of the Cabinet to say that if the atomic power situation in Rajasthan does not improve, the total power supply to Rajasthan will not improve. Therefore with this possibility of RAPP-I having to be shut down, what will be its consequences to Rajasthan power situation and what is the Government doing to augment that situation? That is one aspect.

The second aspect is that rather than relying on a newspaper item like this, we would request the Government to come forward and. say that RAPP-I which has been a difficult atomic power plant, which we have tried to remedy can no longer work. We would like to have an authoritative statement from the Government that this is what the state of RAPP-I is we are now going to shut it down, it will not or it will have some effect on the total nuclear energy programme in the country.

These are the two aspects which I will request the Government to clarify. you.

REFERENCE TO THE AGITATION BY CASHEW WORKERS IN KERAEA

SHRI M. A. BABY (Kerala): Thank you, Mr. Chairman, Sir for permitting me to raise the point about the poignant plight of the cashew workers in Kerala. For the last more than two months more than 50,000 cashew workers are on strike. Ba the cashew industry in Kerala more than 1.25 lakh labourers are employed.

As a matter of fact, all of us know that the cashew industry is concentrated mainly in Kerala and even in Kerala it is concentrated in my home district, that 18, Quilon. It gives our national exchequer an yearly foreign exchange to the tune of more than Rs. 130 crores.

This industry is now faced with a very serious crisis. This crisis is not due to any other inherent problems within the industry. But this crisis is entirely due to the profit motive of the cashewfactory owners, and their greedy urge for amassing more and more profits. The cashew factory owners are now not giving even the declared D.A. to the workers. It is a matter of surprise that even today when we speak of taking our counry into the 21st century, in Kerala the cashew-factory workers are made to sign a statement to the effect that they are getting the proclaimed D.A., whereas they are given only Re. 1 to Rs. 3. This is the most shameful thing. Even according to some information that is available with us the present State Labour Minister-I do not want to name him is also * sympathetic with the cashew factory owners to continue this practice so that they can amass more and more profits. For the last two months...

MR. CHAIRMAN: That word is not correct. I am going to substitute it by "sympathetic" or something of the kind.

SHRI M. A. BABY: Hand-in-glove.

SHRI SURESH KALMADI (Maharashtra): That is his view, Sir.

MR. CHAIRMAN: That word is not correct.

SHRI M. A. BABY: I stand corrected, Sir. Thank you.

The cashew industry has every possibility of prosperity. For the last ten years this industry as such has been

•Word substituted as directed by Chair.

prospering. The price of cashew which, is being exported has been also going up for the last ten years. I do not want to give all the statistics. If 1 iust quote the price of 1 kg. of cashew nut in January, 1985 it was Rs. 54.71 whesreas in January, 1986 this has gone up to Rs. 76.96. So, the price of cashew is going up. The profit is also going up. Apart from this, the cashew factory owners want to exploit the cashew workers also. That is why they are not giving even the declared D.A. The minimum wages are also not given. Though the industry is growing up for the last ten years, it is matter of surprise that during the last ten years never were the wages and other conditions of service revised. Apart from demanding for theimplementation of the minimum wages, the workers are demanding that the declared D.A.. for which they are forced to sign, should be given to them. The trade unions have made a proposal to the Government that the Labour Department officials should be asked to be present at the time of the distribution of D.A. and wages. But the Government is not prepared to do this.

So, in this situation, to save the cashew industry from the clutches of the profitmotivated and inhumanly-behaving owners of the cashew industry, what I request is that the Central Government should instruct the State Goverdnment that the cashew-factory owners should not be allowed to behave in this inhuman manner. Apart from this, there should be a comprehensive.. .(Time bell

I ask only for half a minute more. MR. CHAIRMAN: Yes, yes.

SHRI M. A. BABY: My request is that there should be a comprehensive legislation like the one in the case of the bidi workers, which is being contemplated today, to cover the cashew workers as well as coir workers. There should be a comprehensive legislation so that all labour benefits

can be taken and enjoyed by the cashew workers and the coir workers also. For this the Central Government should come forward.

The Onam season is coming. The Bakrid is already over. During the Bakrid these workers were agitating and were made to fasts. Even dur **ing** Onam which is a national festival. ...

MR. CHAIRMAN: It is more than half-a-minute now.

SHRI M. A. BABY; Even during the national festival of Kerala, the workers are made to starve. It will be most uncivilised and inhuman. It is a matter for more than 50 thousand families.

I hope that the Central Government will take appropriate steps to ameliorate the plight of the cashew workers in Kerala.

Thank you.

REFERENCE TO THE CLOSURE OF ROHTAS INDUSTRIES AFFECTING A LARGE NUMBER OF EMPLOY. EES

श्री राम अवधेश सिंह (बिहार): माननीय सभाइति महोदय मैं आपके माध्यम से सदन ग्रीर सरवार की ध्यान एक ऐसी समस्या की ग्रोरखींचना चाहता हं जिसके बारे में आम तोर से ग्रादमः को समझ के बाहर का बात है । देहर्रः ग्रनसोन में रोहतास इंडस्ट्रोज का उद्योग समह है और उस उद्योग समूह में कोई ऐसं यनिट नहीं है जो क घाटे में चलने बाल हो । उसमें कागज़ है, डालडा है , एसवस्टोज है, स मेंट है, सब मनाफे वालो हाटकेक इंडस्ट्ज हैं लेकिन वेसार के सारी पिछले 5 साल से बंद हैं। बीच में सरकार के हस्तक्षेप से वे डेंढ-दो महीने के लिए खुली भी थीं ग्रौर उसको 7-8 करोड़ रुपये दिए भी गये थे। वह सारे रुपये हजम कर जाने के बाद फिर एक स्थानीय श्रमिक संगठन से हड़ताल कराकर उसको बंद कर दिया । महोदय, ग्रापको जानकर ग्राश्चर्य होगा कि वह कारखाना मालिक इतना चालाक है ग्रीर

वहां से पुन फाङमाकर देश के दूसरे इलाकों में शरीब-रःीव एक दर्जन का रखाने खडे वर दिए । उसमें वहां जो बीस हजार मजदर लगे थे वे आज भूखे मर रहे हैं। बीस हजार तो सीधे हैं ग्रौर उनके परिवार के लोग दो लाख भुख के मुंह में हैं। वाकी जो अप्रत्यक्ष रूप से रोजगार प्राप्त करते हैं, दुकानदार हैं, दक हैं, रिक्शा चालक हैं इन सब को मिला-कर चार लाख लोग प्रभावित हैं । हमारे बिहार जैसे पिछडे राज्य में एक तो सरकार भी ध्यान नहीं देती श्रौर वह वहां से रौ-मटीरियल लेती है लोहा अवरक, मैगनीज ग्रादि और कारखाने बाहर बनाती है, हरियाणा में पंजाब में श्रीर महाराष्ट्र में कारखाने बनते हैं। लेकिन जो क।रखाना बना हुआ है जो कि लोगों के रोजगार के लिए है उसके बंद हो जाने के बाद भी यह कुछ करती नहीं है। कारखाने को चलाना विहार सरकार के बते के बाहर की बात है। जब तक केन्द्रीय सरकार इसमें हस्तक्षेप नहीं करेगी और उसका राष्ट्रीयकरण नहीं करेगी तब तक इसका कोई ईलाज नहीं हो सकता । मैं इसके

MR. CHAIRMAN: Yes, it has been raised for three to four times. You are the fourth person who is raising it.

भी यह सवाल उठाया था।

MR. CHAIRMAN: That is why I have allowed you. Please conclude now.

शिश्वी राम अवधेश सिंहः महोदय, यह हमारे क्षेत्र का भी रामला है। हमःराक्षेत्र पड़ता है।

श्री राम अवधेश स्टि: ग्रच्छा तो मैं कन्कलूड कर रहा हूं। महोदय, मैं यह कहना चाहता हूं कि वहां डेढ़ सौ से ज्यादा भूख से मौतें हो गई हैं। जो बेरोजगार लोग हैं वे डेढ़ सो से ज्यादा लोग मर गए हैं। यह केन्द्र सरकार और बिहार सरकार, दोनों के लिए एक शर्म की बात है। श्री कैलाश पति जी ने